

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2020 at 3.00 P.M.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1321/2019
PETITION NUMBER : IBA/332/2019
NAME OF THE PETITIONER(S) : ASHOK VELAMUR SESHADRI (RP)
(R.A.SAMY TRADING PVT LTD)
NAME OF THE RESPONDENT(S) : A RAGHURAM & 1 ANOTHER
UNDER SECTION : 45,49,66&69 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	VIPIN WARRIER INDIA LAW.	FOR RP	
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② For Tk Bhaskar
Vikram Jain
Shwetha Vasudevan
Mayan Jain

Counsel for
1st Respondent

Mayan Jain

3 P. Guresh

For Suspended
Director CR2



ORDER

Learned Counsel for the Resolution Professional is present. Learned Counsels for R1 and R2 are present. At request of the Learned Counsels for the parties, post the matter on 18.02.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)